

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 79 of 2017**

**Dated: 19<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**Haryana Vidyut Prasaran Nigam Ltd.,  
Vs.**

**...Appellant(s)**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Ms. Suparna Srivastava  
Ms. Sanjna Dua for R-3

Ms. Poorva Saigal for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **02.05.2018**.

**(Justice N. K. Patil)  
Judicial Member  
mk/vt**

**(I.J. Kapoor)  
Technical Member**